

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3321  
ANSWERED ON:17.03.2015  
INCREASE IN ALLOCATION  
Reddy Shri Ponguleti Srinivasa

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the foodgrains allocation to Telangana is presently being made on the basis of Below Poverty Line (BPL) count of unified Andhra Pradesh;
- (b) if so, whether the Government proposes to review the criterion and increase the allocation of rice to the State both for the Above Poverty Line and BPL categories and if so, the details thereof;
- (c) whether there is any proposal to supply food- grains to the Scheduled Castes (SC)/Scheduled Tribes (ST)/Other Backward Classes (OBC) hostels in the State; and
- (d) if so, the details thereof along with the allocations made to these hostels during each of the last three years, State-wise?

**Answer**

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN)

- (a) & (b): Allocation of foodgrains to Telangana has been made on the basis of bifurcation of population in the ratio of 58.32:41.68 (Andhra Pradesh and Telangana) as provided under Section 2(h) of the Andhra Pradesh Reorganization Act, 2014 in relation to the population estimates accepted by Govt. of India under the existing Targeted Public Distribution System (TPDS) which is based on March, 2000 population estimates of Registrar General of India (RGI) and 1993-94 poverty estimates of Planning Commission.
- (c) & (d): Govt. of India has allocated 3431.825 tons of rice per month from June, 2014 to March, 2015 to the State as per entitlement under the said scheme. State-wise details of allocation of foodgrains under SC/ST/OBC Hostels Scheme during the last three years are at Annex.